

LOK SABHA DEBATES

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LOK SABHA

Wednesday, 15th May, 1957

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

MEMBERS SWORN

Shri M. M. Gandhi (Panchmahals).

Lala Achint Ram (Patiala).

Shri Murmu (Rajmahal-Reserved Sch. Tribes).

Swami Ramananda Tirtha (Aurangabad).

ORAL ANSWERS TO QUESTIONS

Kosi Embankments

*24. Shri Shree Narayan Das: Will the Minister of Irrigation and Power be pleased to state:

(a) what is the present position regarding the construction of embankments along the Kosi, and the construction of canal and building of barrage on it;

(b) whether the work is proceeding according to plan and time schedule; and

(c) what is the total expenditure incurred so far?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (c). A statement is laid on the Table of Lok Sabha [See Appendix I, annexure No. 12].

Shri Shree Narayan Das: From the statement it appears that only 60 per cent. of work on the sluices has been completed. May I know the reasons for this slow progress and whether

Government is aware that due to the non-completion of these sluices a large area to the west of the western bank is flooded even now?

Shri S. K. Patil: The progress appears to be a little slow because of some difficulties that we are encountering; but those difficulties are gradually being overcome, so that the work can be speeded up.

Shri Shree Narayan Das: May I know what steps have been taken or are proposed to be taken to compensate the residents of such of the villages as have fallen within the two embankments?

Shri S. K. Patil: We are trying to work up the compensation. But that is a matter which the Board is considering, and we have not got their suggestions yet. But it is obvious that those that will be affected by this will be compensated, and very adequately compensated.

Shri Keshava: As this project is helpful to Nepal also, is Nepal making any contribution towards the cost of the project?

Shri S. K. Patil: No.

Pandit D. N. Tiwari: May I know what percentage of work has been done so far by village panchayats and labour co-operatives?

The Deputy Minister of Irrigation and Power (Shri Hathi): During the last two years, the work done by village co-operatives and gram panchayats was 5:23 crores c. ft. in 1954-55 and 10:39 crores c. ft. in 1955-56. The total work done in these years was, 18:35 crores c. ft. in 1954-55 and 35:82 c. ft. crores in 1955-56.

Dr. Ram Subhag Singh: The hon. Minister, in answer to the previous

[Dr. Ram Subhag Singh]

question referred to some difficulties which the Government are encountering. May I know the nature of the difficulties and who has created them?

Shri S. K. Patil: The villagers who are likely to be affected have entered a strong opposition as regards the alignment of the embankment. Also there were some difficulties about water-logging. All these difficulties we are attempting to solve so that we can speed up the work as quickly as we can.

Shri Shree Narayan Das: In view of the dissatisfaction prevailing in the villages which are affected, may I know whether the Government will make a categorical statement giving an indication as to the compensation they will get or as to the way in which they will be rehabilitated?

Shri S. K. Patil: This problem is under active investigation of the Kosi Project Control Board. Therefore, it is premature just now to indicate any quantum that would be paid by way of compensation.

Co-operative Farming

*25. **Shri L. N. Mishra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received any specific report from the State Governments as regards the progress made by them in the direction of co-operative farming; and

(b) if so, names of such States and nature of their reports?

The Minister of Co-operation (Dr. P. S. Deshmukh): (a) and (b). No specific report has either been called for or received from the State Governments regarding progress of co-operative farming. A statement has, however, been placed on the Table of Lok Sabha, which gives information available in the Ministry regarding the present position of co-operative farming societies [See Appendix I, annexure No. 13]. The

Programme Evaluation Organisation of the Planning Commission had some time ago conducted a survey of 22 existing Co-operative Farming Societies. A copy of the report which has just been released has been placed in the Library of the House.

Shri L. N. Mishra: The report of the Second Five Year Plan suggested that the targets for co-operative farming during the Second Plan will be fixed up in consultation with the various State Governments in the course of the first year of the Plan. May I know whether anything has been fixed?

Dr. P. S. Deshmukh: No; not finally yet.

Shri V. P. Nayar: Would the hon. Minister tell us the acreage already brought under co-operative farming?

The Minister of Food and Agriculture (Shri A. P. Jain): It is given in the statement. The total acreage is 1,44,065.

Shri L. N. Mishra: May I know whether it is a fact that some of the State Governments hold different views as regards co-operative farming and whether the Government of U.P. has openly protested against the recommendation of the Planning Commission?

Shri A. P. Jain: The Government of U.P. as Government has not expressed any such opinion. But, some ministers of the U. P. Government have expressed doubts about the feasibility of co-operative farming.

Shri L. N. Mishra: What is the reaction of the Government of India. I want to know whether the Government of India have some definite views about it or not.

Shri A. P. Jain: Yes. The Government of India hold definite views and these views are given in the Second Five Year Plan.

Shrimati Ba Palchoudhuri: In view of co-operative farming, may I know how many tractors the Government